NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 603/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.06.2017

NAME OF THE PARTIES:

Zee Entertainment Enterprises Ltd.

V/s.

KVI Chemicals Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. KLIPAL Advocate for PAREKH Pehihorer

Illin Thotore

January M.

<u>ORDER</u>

T.C.P. No. 603/I&BP/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present and placed on record a
 Letter of the Legal Representative of the Debtor dated 16.06.2017, intimating
 the Learned Representative of the Petitioner about the "Mutual Settlement"
 amongst the Creditor and Debtor along with post dated five Cheques of Rupees
 Two Lakhs each.
- 2. The Petitioner is therefore seeking time. Granted.
- Adjourned to 21.07.2017.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 22.06.2017